

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 214/2019

The 21st day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Ajay Kumar Tripathi (Aged 57 years)
S/o Late Shri Avadh Behari Tripathi,
Senior Section Officer (Accounts), Group 'C',
Office of Senior Assistant Financial Advisor,
Foreign Traffic Accounts,
Western Railway, Delhi Kishanganj,
Delhi-110007
R/o 4304/5, Jai Mata Market, Tri Nagar,
Delhi-110035. .. Applicant

(By Advocate : Shri T.N. Tripathi)

Versus

1. Union of India, through
The Chairman, Railway Board,
Ex-Officio Principal Secretary,
Govt. of India, Ministry of Railway,
Rail Bhawan,
New Delhi-110 001.
2. The General Manager,
Western Railway, HQ Office,
Churchgate,
Mumbai (Maharashtra)-400020.
3. The Principal Financial Advisor,
Western Railway, 7th Floor,
Churchgate Station Building, Mumbai,
(Maharashtra)-400020.
4. The Secretary,
Department of Personnel & Training,
Ministry of Personnel Public Grievances & Pensions,
North Block,
New Delhi-110 001. .. Respondents

(By Advocate : Shri Krishna Kant Sharma)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant, having noticed that the claim of the applicant was rejected way back on 25.02.2013 itself, seeks leave of this Tribunal to withdraw the O.A. with a liberty to file a better O.A. along with an appropriate application seeking condonation of delay.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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